

and Bangladesh were held during 18th to 20th January, 2011 at Dhaka, in which security related issues such as action against leaders of Indian Insurgent Groups (IGs) reportedly staying in Bangladesh and their camps/hideouts, smuggling of arms/ammunitions and fake currency notes etc. were discussed. In so far as Border Management issues are concerned, issues of strengthening of security along Indo-Bangladesh border, erection of fencing and early resolution to boundary issues including adverse possessions of land and enclaves were discussed. Among other issues, measures to check trafficking in women and children, smuggling of drugs and capacity building of law enforcement activities etc. were discussed. Both sides agreed to enhance cooperation in security, border related issues, other areas of mutual interest and early resolution of boundary issues between the two countries.

Discussion between Home Secretaries of India and Pakistan

1477. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Home Secretaries of India and Pakistan held discussions at Thimphu recently; and

(b) if so, the main issues that came up for discussions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

Setting up of industrial cities

1478. MS. SUSHILA TIRIYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government proposes to set up several industrial cities in the next few months;

(b) if so, the details therefor; and

(c) the total expenditure earmarked for this project?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Under the Delhi Mumbai Industrial (DMIC) Project, development of the following seven investment nodes/cities has been taken up in the first phase:—

1. Pitampura-Dhar-Mhow Investment Region in Madhya Pradesh
2. Ahmedabad-Dholera Investment Region in Gujarat
3. Dadri-Noida-Ghaziabad Investment Region in Uttar Pradesh

4. Manesar-Bawal Investment Region in Haryana
5. Kushkhera-Bhiwadi-Neemrana Investment Region in Rajasthan
6. Igatpuri-Nashik-Sinnar Investment Region in Maharashtra, and
7. Dighi Port Industrial Area in Maharashtra.

(c) A significant portion of the required investment is proposed to be met through Public Private Partnership (PPP). DMIC Development Corporation Ltd. (DMICDC) has requested Government of India's assistance for infrastructure projects that are not amenable to PPP mode. Funds have not been earmarked by the Government of India for this purpose.

**Strengthening border coordination efforts between
India and Bangladesh**

1479. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether India and Bangladesh have agreed to further strengthen their border coordination efforts so as to address cross border illegal activities and resolve the existing border problems;

(b) if so, the details of the talks held between the officials of the Ministry of Home Affairs and their counterparts in Bangladesh;

(c) whether any final decision has been arrived to check smuggling of arms and narcotic drugs, fake Indian currency notes and trafficking of women and children; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Home Secretary level talks between India and Bangladesh were held during 18th to 20th January, 2011 at Dhaka, in which issues of strengthening of security along Indo-Bangladesh border, erection of fencing, firing incidents and early resolution to boundary issues including adverse possessions of land and enclaves were discussed. Among other issues, security related issues such as action against leaders of Indian Insurgent Groups (IIGs) reportedly staying in Bangladesh and their camps/hideouts, smuggling of arms/ammunitions and fake currency notes, measures to check trafficking in women and children, smuggling of drugs and capacity building of law enforcement activities etc. were discussed. Both sides agreed to enhance cooperation in security, border management related issues, other areas of mutual interest and early resolution of boundary issues between the two countries.

Prevention of torture by Police

1480. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state: